

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.05.2018

ORDER NO. 98 OF 2018

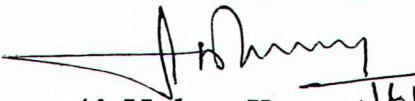
Hon'ble President is pleased to modify the roster order No. 153 of 2016 commencing from 21/05/2018 or until further orders, for CESTAT, Bangalore to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. S. S. Garg, Member (Judicial) and Hon'ble Sh. P. Anjani Kumar, Member (Technical)	From 21/05/2018 onwards.	Excise, Customs and Service Tax Division Bench Matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By order


(A.Mohan Kumar) 16/5
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/CDR/SDRs/Notice Board/Website/Guard File/Office Copy.


Dy.Registrar